

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 116 OF 2017

Dated : 15th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Yashaswi Kant

Counsel for the Respondent(s) Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Harshita Sinha
Ms. Gargi Srivastava for R-3 to 6

Ms. Ritu Apurva
Mr. Utkarsh Singh for Mr. Anand K.
Ganesan for R-7,9 & 13

Ms. Vasudha Sen
Mr. Vivek Kumar for R-10

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **08.07.2019 at 2:30 P.M.**

**(S.D. Dubey)
Technical Member**

Js/pk

**(Justice Manjula Chellur)
Chairperson**